

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.2604  
TO BE ANSWERED ON 27.12.2018**

**CLEARANCE OF NEW POWER PLANTS**

**2604. PROF. SAUGATA ROY:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the present status of the construction of new power plants in the country, State-wise;**
- (b) whether the environmental clearance is a big hurdle for power plants; and**
- (c) if so, the details of projects pending/delayed due to non-availability of environmental clearances in the country?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER  
AND NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) : At present, 105 Thermal and Hydro Power Plants totaling to 81,409.65 MW are under construction in the Country. State-wise details of the Under Construction Thermal and Hydro Power Plants are given at Annex-I and Annex-II respectively.**

**(b) : As per the Environmental Impact Assessment (EIA) Notification, 2006, the regulatory authority in the Ministry of Environment, Forest and Climate Change (MoEF&CC) shall consider the recommendations of the Expert Appraisal Committee and convey its decision to grant/reject Environmental Clearance to the applicant within one hundred and five days of the receipt of the final Environment Impact Assessment Report which includes Public Hearing report.**

**(c) : As on date, two projects are delayed in the MoEF&CC for want of Environmental Clearance beyond the prescribed time limit of 105 days as per the EIA Notification, 2006 and amendment thereof. The details of such delayed projects are given at Annex-III.**

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**ANNEX-I**

**ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2604 TO BE ANSWERED IN THE LOK SABHA ON 27.12.2018.**

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**Details of Under Construction Thermal Power Plants in the country**

Sl. No.	State	Project Name	Unit No	Capacity (MW)
<b>CENTRAL SECTOR</b>				
1	<i>Assam</i>	Bongaigaon TPP	U-3	250
2	<i>Bihar</i>	Barh STPP-I	U-1	660
			U-2	660
			U-3	660
3	<i>Bihar</i>	Nabi Nagar TPP	U-3	250
			U-4	250
4	<i>Bihar</i>	New Nabi Nagar TPP	U-1	660
			U-2	660
			U-3	660
5	<i>Chhattisgarh</i>	Lara STPP	U-2	800
6	<i>Jharkhand</i>	North Karanpura STPP	U-1	660
			U-2	660
			U-3	660
7	<i>Maharashtra</i>	Solapur STPP	U-2	660
8	<i>MP</i>	Gadarwara STPP	U-1	800
			U-2	800
9	<i>MP</i>	Khargone STPP	U-1	660
			U-2	660
10	<i>Odisha</i>	Darlipalli STPP	U-1	800
			U-2	800
11	<i>Rajasthan</i>	Barsingar TPP ext	U-1	250
12	<i>Rajasthan</i>	Bithnok TPP	U-1	250
13	<i>Telangana</i>	Telangana STPP St- I	U-1	800
			U-2	800
14	<i>TN</i>	Neyveli New TPP	U-1	500
			U-2	500
15	<i>UP</i>	Meja STPP	U-2	660
16	<i>UP</i>	Ghatampur TPP	U-1	660
			U-2	660
			U-3	660
17	<i>UP</i>	Tanda TPP St II	U-1	660
			U-2	660
18	<i>Jharkhand</i>	Patratu STPP	U-1	800
			U-2	800
			U-3	800

<b>STATE SECTOR</b>				
19	<b>A.P</b>	<b>Dr.Narla Tata Rao TPS St-V</b>	<b>U-1</b>	<b>800</b>
20	<b>A.P</b>	<b>Sri Damodaran Sanjeevaiah TPP St-II</b>	<b>U-1</b>	<b>800</b>
21	<b>Assam</b>	<b>Namrup CCGT</b>	<b>ST</b>	<b>36.15</b>
22	<b>Gujarat</b>	<b>Wanakbori TPS Extn.</b>	<b>U-8</b>	<b>800</b>
23	<b>Karnataka</b>	<b>Yelahanka CCGP</b>	<b>GT+ST</b>	<b>370</b>
24	<b>Maharashtra</b>	<b>Bhusawal TPS</b>	<b>U-6</b>	<b>660</b>
25	<b>MP</b>	<b>Shri Singhaji TPP St-II</b>	<b>U-4</b>	<b>660</b>
26	<b>Odisha</b>	<b>Ib valley TPP</b>	<b>U-3</b>	<b>660</b>
			<b>U-4</b>	<b>660</b>
27	<b>Rajasthan</b>	<b>Chhabra TPP Extn</b>	<b>U-6</b>	<b>660</b>
28	<b>Rajasthan</b>	<b>Suratgarh SCTPP</b>	<b>U-7</b>	<b>660</b>
			<b>U-8</b>	<b>660</b>
29	<b>Telangana</b>	<b>Kothagudem TPS St-VII</b>	<b>U-1</b>	<b>800</b>
30	<b>Telangana</b>	<b>Bhadradri TPP</b>	<b>U-1</b>	<b>270</b>
			<b>U-2</b>	<b>270</b>
			<b>U-3</b>	<b>270</b>
			<b>U-4</b>	<b>270</b>
31	<b>TN</b>	<b>Ennore exp. SCTPP</b>	<b>U-1</b>	<b>660</b>
32	<b>TN</b>	<b>Ennore SCTPP</b>	<b>U-1</b>	<b>660</b>
			<b>U-2</b>	<b>660</b>
33	<b>TN</b>	<b>North Chennai TPP St-III</b>	<b>U-1</b>	<b>800</b>
34	<b>TN</b>	<b>Udangudi STPP Stage I</b>	<b>U-1</b>	<b>660</b>
			<b>U-2</b>	<b>660</b>
35	<b>TN</b>	<b>Uppur Super Critical TPP</b>	<b>U-1</b>	<b>800</b>
			<b>U-2</b>	<b>800</b>
36	<b>UP</b>	<b>Harduaganj TPS Exp-II</b>	<b>U-1</b>	<b>660</b>
37	<b>Telangana</b>	<b>Yadadri TPS</b>	<b>U-1</b>	<b>800</b>
			<b>U-2</b>	<b>800</b>
			<b>U-3</b>	<b>800</b>
			<b>U-4</b>	<b>800</b>
			<b>U-5</b>	<b>800</b>
38	<b>UP</b>	<b>Jawaharpur STPP</b>	<b>U-1</b>	<b>660</b>
			<b>U-2</b>	<b>660</b>
39	<b>UP</b>	<b>Panki TPS Extn.</b>	<b>U-1</b>	<b>660</b>
40	<b>UP</b>	<b>Obra-C STPP</b>	<b>U-1</b>	<b>660</b>
			<b>U-2</b>	<b>660</b>
<b>PRIVATE SECTOR</b>				
41	<b>AP</b>	<b>Bhavanapadu TPP Ph-I</b>	<b>U-1</b>	<b>660</b>
			<b>U-2</b>	<b>660</b>
42	<b>AP</b>	<b>Thamminapatnam TPP stage -II.</b>	<b>U-3</b>	<b>350</b>
			<b>U-4</b>	<b>350</b>
43	<b>Bihar</b>	<b>Siriya TPP</b>	<b>U-1</b>	<b>660</b>
			<b>U-2</b>	<b>660</b>
			<b>U-3</b>	<b>660</b>
			<b>U-4</b>	<b>660</b>
44	<b>Chhattisgarh</b>	<b>Akaltara TPP(Naiyara)</b>	<b>U-4</b>	<b>600</b>
			<b>U-5</b>	<b>600</b>
			<b>U-6</b>	<b>600</b>

45	<b>Chhattisgarh</b>	<b>Binjkote TPP</b>	<b>U-3</b>	<b>300</b>
			<b>U-4</b>	<b>300</b>
46	<b>Chhattisgarh</b>	<b>Lanco Amarkantak TPP-II</b>	<b>U-3</b>	<b>660</b>
			<b>U-4</b>	<b>660</b>
47	<b>Chhattisgarh</b>	<b>Singhitarai TPP</b>	<b>U-1</b>	<b>600</b>
			<b>U-2</b>	<b>600</b>
48	<b>Chhattisgarh</b>	<b>Uchpinda TPP</b>	<b>U-4</b>	<b>360</b>
49	<b>Chhattisgarh</b>	<b>Salora TPP</b>	<b>U-2</b>	<b>135</b>
50	<b>Chhattisgarh</b>	<b>Deveri (Visa) TPP</b>	<b>U-1</b>	<b>600</b>
51	<b>Jharkhand</b>	<b>Matrishri Usha TPP Ph-I</b>	<b>U-1</b>	<b>270</b>
			<b>U-2</b>	<b>270</b>
52	<b>Jharkhand</b>	<b>Matrishri Usha TPP Ph-II</b>	<b>U-3</b>	<b>270</b>
			<b>U-4</b>	<b>270</b>
53	<b>Jharkhand</b>	<b>Tori TPP Ph-I</b>	<b>U-1</b>	<b>600</b>
			<b>U-2</b>	<b>600</b>
54	<b>Jharkhand</b>	<b>Tori TPP Ph-II</b>	<b>U-3</b>	<b>600</b>
55	<b>Maharashtra</b>	<b>Amravati TPP Ph-II</b>	<b>U-1</b>	<b>270</b>
			<b>U-2</b>	<b>270</b>
			<b>U-3</b>	<b>270</b>
			<b>U-4</b>	<b>270</b>
			<b>U-5</b>	<b>270</b>
56	<b>Maharashtra</b>	<b>Lanco Vidarbha TPP</b>	<b>U-1</b>	<b>660</b>
			<b>U-2</b>	<b>660</b>
57	<b>Maharashtra</b>	<b>Nasik TPP Ph-II</b>	<b>U-1</b>	<b>270</b>
			<b>U-2</b>	<b>270</b>
			<b>U-3</b>	<b>270</b>
			<b>U-4</b>	<b>270</b>
			<b>U-5</b>	<b>270</b>
58	<b>Maharashtra</b>	<b>Bijora Ghanmukh TPP</b>	<b>U-1</b>	<b>300</b>
			<b>U-2</b>	<b>300</b>
59	<b>Maharashtra</b>	<b>Shirpur TPP</b>	<b>U-2</b>	<b>150</b>
60	<b>MP</b>	<b>Gorgi TPP</b>	<b>U-1</b>	<b>660</b>
61	<b>MP</b>	<b>Niwari TPP</b>	<b>U-2</b>	<b>45</b>
62	<b>Odisha</b>	<b>Ind Barath TPP (Odisha)</b>	<b>U-2</b>	<b>350</b>
63	<b>Odisha</b>	<b>KVK Nilanchal TPP</b>	<b>U-1</b>	<b>350</b>
			<b>U-2</b>	<b>350</b>
			<b>U-3</b>	<b>350</b>
64	<b>Odisha</b>	<b>Lanco Babandh TPP</b>	<b>U-1</b>	<b>660</b>
			<b>U-2</b>	<b>660</b>
65	<b>Odisha</b>	<b>Malibrahmani TPP</b>	<b>U-1</b>	<b>525</b>
			<b>U-2</b>	<b>525</b>
66	<b>TN</b>	<b>Tuticorin TPP (Ind- Barath)</b>	<b>U-1</b>	<b>660</b>
67	<b>TN</b>	<b>Tuticorin TPP St-IV</b>	<b>U-1</b>	<b>525</b>
68	<b>WB</b>	<b>Hiranmaye Energy Ltd (India Power corporation (Haldia) TPP</b>	<b>U-3</b>	<b>150</b>

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**List of Under Construction Hydro Electric Plants in the Country  
(above 25 MW)**

Sl. No.	Name of Scheme	Sector	I.C. (No. x MW)	Capacity (MW)
<b>Andhra Pradesh</b>				
1	Polavaram	State	12x80	960
<b>Arunachal Pradesh</b>				
2	Kameng	Central	4x150	600
3	Subansiri Lower	Central	8x250	2000
4	Gongri ###	Private	2x72	144
<b>Himachal Pradesh</b>				
5	Parbati St. II	Central	4x200	800
6	Uhi-III	State	3x33.33	100
7	Sawra Kuddu	State	3x37	111
8	Shongtong Karcham	State	3x150	450
9	Bajoli Holi	Private	3x60	180
10	Sorang	Private	2x50	100
11	Tangnu Romai	Private	2x22	44
12	Tidong-I	Private	100.00	100
<b>Jammu &amp; Kashmir</b>				
13	Pakal Dul	Central	4x250	1000
14	Parnai	State	3x12.5	38
15	Lower Kalnai	State	2x24	48
16	Ratle #	Private	4x205 + 1x30	850
<b>Kerala</b>				
17	Pallivasal	State	2x30	60
18	Thottiyar	State	1x30+1x10	40
<b>Madhya Pradesh</b>				
19	Maheshwar ##	Private	10x40	400
<b>Maharashtra</b>				
20	Koyna Left Bank	State	2x40	80
<b>Punjab</b>				
21	Shahpurkandi	State	3x33+3x33+1x8	206
<b>Sikkim</b>				
22	Bhasmey	Private	3x17	51
23	Rangit-IV	Private	3x40	120
24	Rangit-II	Private	2x33	66
25	Rongnichu	Private	2x48	96

26	Teesta St. VI	Private	4x125	500
27	Panan	Private	4x75	300
<b>Tamil Nadu</b>				
28	Kundah Pumped Storage	State	1x125	125
<b>Uttarakhand</b>				
29	Lata Tapovan	Central	3x57	171
30	Tapovan Vishnugad	Central	4x130	520
31	Tehri PSS	Central	4x250	1000
32	Vishnugad Pipalkoti	Central	4x111	444
33	Naitwar Mori	Central	2x30	60
34	Vyasi	State	2x60	120
35	Phata Byung	Private	2x38	76
36	Singoli Bhatwari	Private	3x33	99
<b>West Bengal</b>				
37	Rammam-III	Central	3x40	120
<b># Govt. of J&amp;K, PDD have terminated PPA on 09.02.2017 and directed JKSPDC to take over the project.</b>				
<b>## PFC as lead lender have acquired majority equity i.e. 51% in the SMHPCL w.e.f. 1<sup>st</sup> June, 2016. Matter Sub-judice.</b>				
<b>### State Govt. terminated the agreement with developer for execution of project.</b>				

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**ANNEX-III**

**ANNEX REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2604 TO BE ANSWERED IN THE LOK SABHA ON 27.12.2018.**

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**Details of Thermal Power Projects at various stages of Environmental Clearance in the MoEF&CC**

<b>Sl. No.</b>	<b>Project Details</b>	<b>Date of Application</b>	<b>Present Status</b>
<b>1</b>	<b>Modernization &amp; Expansion in Power Plant from 125.3 MW to 141 MW at Tehsil - Ladpura, District - Kota, Rajasthan by M/s. DCM Shriram Ltd.</b>	<b>12.6.2018</b>	<b>The proposal has been appraised by the EAC in its meetings held on 27.6.2018 and 25.7.2018. EAC recommended for grant of Environmental Clearance in its meeting held on 25.7.2018. File has been submitted for approval of the Regulatory authority.</b>
<b>2</b>	<b>Proposed 23 MW Municipal Solid Waste based Power Plant at Village Adampur Chhavani, Phanda Block, Huzur Tehsil, Bhopal District by M/s. Bhopal Municipal Solid Waste Private Limited. - reg. EC</b>	<b>10.8.2018</b>	<b>The proposal has been appraised by the EAC in its meeting held on 30.8.2018 and 30.11.2018. EAC recommended for grant of Environmental Clearance. File is under submission to the Competent Authority for approval.</b>

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